

(b) and (c). On May 1, 1990, a briefcase containing Rs. 4 Lakhs was seized from one Bhajan Singh and the Income-Tax Authorities informed, who have since initiated action on it. At the instance of the Metropolitan Magistrate, the entire amount was returned on 8.5.90 to Shri Bhajan Singh on superdari.

Push Button Telephone Facility In Telephone Exchange in Delhi

10376. SHRI K.S. RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have recently decided to extend the facility of push telephone to the subscribers without any fee therefor;

(b) if so, the likely date by which this facility will be made available; and

(c) whether this replacement facility will be available in all the telephone exchanges in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). This facility is already available in all the exchanges in the country and the rotary instruments will be replaced with push-button instruments gradually.

Constitution of Postal Advisory Committee

10377. SHRI K.S. RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal or constitution of Postal Advisory Committees at the level of the Divisional Superintendents of Post Offices where in Post Office Saving Banks holders will be associated,

(b) if so, the details thereof;

(c) whether there is also any proposal to have such an advisory body at the national level; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The proposal for Constitution of such a committee has already been considered by the Department. Advisory Committees at the level of the Divisional superintendents of Post Offices wherein Post Office saving Bank holders will be associated were orders to be constituted by the Department vide its memo No. 39/88-SB. III Dated 5.12.88.

(b) Details are even below:

1. Chairman: Superintendent Senior Superthtender of Post Offices the Posts Division.
2. 12 members of the Committee. Out of these, 10 members will be post of the saving Bank Account Holders in the Head Post Offices and sub-offices of the Division. The remaining five will be chosen in consultation with District authorities representing various interest groups, like agricultural community social services, teaching community business community, district administration etc.

The tenure will be of 2 years. The Committee will meet twice a year at an interval of 6 months.

(c) The proposal for the constitution of such and advisory body was also considered by the Department and orders were issued for its constitution vide memo No. 93-1/89 SB date 15.6.89.

(d) Details are given as under:

Chairman	:	Minister of State for Communications.
Vice Chairman	:	Secretary (Posts)
Co-Vice Chairman	:	Member (Dev) Postal Services Board.
1-4	—	2 members of Parliament from Lok Sabha and two member of Parliament from Rajya Sabha.
5	—	Secretary, Deptt. of Banking or his nominee.
6	—	Chairman, Unit Trust of India or his nominee.
7	—	Nominee of the Governor of Reserve Bank of India.
8-9	—	Two nominees of two State Governments.
10-11	—	Two nominees of Federation of Indian Chamber of Commerce and Industry and sociated chamber of commerce.
12-14	—	Three members of post office Savings bank users from States.
15	—	National Savings Commissioner.
16	—	Leader Staff side Departmental Council of Joint Consultative Machinery.
17	—	Member (Secretary)— Deputy Director—General (Savings Bank Operations).

The Chairman of the Advisory Board of Post Office Savings Bank will have the power to co-opt any other expert from special fields as found necessary. The Board will be re-constituted after 2 years. The tenure of the non-official members will be for 2 years after which they can either be re-nominated or fresh nominations made in their place. The functions of the Board will be to advise the Government of matters pertaining to Post Office Savings Bank Operations, Customer service and such other matters as may be referred to the Board from time to time. Its

remommendations will be advisory in Character. The Board will meet ordinarily once in six months at New Delhi, but if necessary, a meeting can be eranged at any other place in India with specific approval of the Chairman.

Introduction of Cordless Telephone

10378. SHRI K.S. RAO: Will the Minister of COMMUNICATIONS be pleased to state: